

State of Orissa

Vs

S.K. Agarwalla

Civil Appeal No. 710-711 of 1991

K. Venkateshwami and Umesh C. Banerjee JJ)

08.04.1999

JUDGMENT

K. Venkateshwami, J.

1. It is brought to our notice that the question of Award of interest for pre-reference period by the Arbitrator has since been referred to a larger bench in *Executive Engineer v. N.C. Bhdhiraj (dead) by L.Rs. CA No. 3586 of 1984*. Accordingly these appeals are tagged with *Executive Engineer v. N.C. Budhiraj (dead) by L.Rs. CA No. 3586 of 1984*.